

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>APPEARANCE</u>				
1	MISC APPLN CBI	100360/2018	Mahesh Lalchand Bohra @ Jaisani Vs State Of maharashtra	
2	MISC APPLN CBI	100649/2018	Abhishek K. Dadhia Vs The State	
